

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 31-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : IA(IBC)/2276(CHE)/2023  
**PETITION NUMBER** : IBA/706/2020  
**NAME OF THE APPLICANT** : Ashish Vyas, (RP) (Maan Sarovar  
Properties Development Pvt Ltd  
**NAME OF THE RESPONDENT(S)** : Naveen Jain  
**UNDER SECTION** : Sec 66 & 67 of IBC, 2016  
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**ORDER**

Ld. Counsel Ms. Lakshana Viravalli for the RP. Ld. Counsel  
Mr. N.Ramakrishnan for the Respondent.

In this case RP seeks time to file rejoinder. Time allowed. RP is directed to file  
rejoinder within 3 weeks.

Post the Application for hearing on **19.07.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

-Sd-  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

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